

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1182/IB/2020 IN CP/193/IB/2018  
NAME OF PETITIONER : G S Ramesh  
NAME OF RESPONDENT : Sundaresan Nagarajan(RP)  
M/s P Dot G Constructions Pvt Ltd & 1 Another  
SECTION : Sec 60(5) of IBC 2016

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**ORDER**

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the cause list, the hearing through video conferencing platform could not be conducted today (12.07.2021). This matter is reposted to **09.08.2021**.

  
**(K. NATARAJAN)**  
**DEPUTY REGISTRAR**

ghk